

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 210
IB-756(ND)/2022

IN THE MATTER OF:

Infinity Interiors Pvt. Ltd
Vs.
Espire Resorts Pvt. Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 11.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv Bhaskar Nayak
For the Respondent : Adv. Brijesh Chaudary Adv. Prince Agarwal

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **08.06.2023**.

Sd/-
(Court Officer)